

answer to Unstarred Question 610 given in the Rajya Sabha on the 29th July, 1994 and to state:

(a) whether a post of Trained Graduate Teacher was duly created for the session 1993-94 in KV Rangapuri;

(b) if not, in which other KVs in India teachers were posted without creating posts for them in the Session 1993-94;

(c) what was the method adopted to select the Experienced Trained Graduate Teacher for Kendriya Vidyalaya;

(d) whether the sponsoring Authority of KV Rangapuri had asked for the posting of the said teacher by name; and

(e) if so, the date and contents of the communication under reference?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No, Sir.

(b) Kendriya Vidyalaya Sangathan had intimated that it has 818 schools with the sanctioned strength of about 20,000 Primary and Trained Graduate Teachers. Posting of the teachers is done at different levels in the organisation for varying periods on exigencies. The Sangathan at the Headquarters does not compile and maintain data of such cases.

(c) The method adopted included consideration of length of service as a teacher in Kendriya Vidyalaya Sangathan besides willingness.

(d) No Sir.

(e) Does not arise.

Common Cadre for Non-teaching Staff of Kendriya Vidyalaya Sangathan

3323. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government constituted a Committee to examine the issue of a common cadre for all the non-teaching staff of Kendriya Vidyalaya Sangathan;

(b) if so, the details of the report of the Committee; and

(c) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c) The Kendriya Vidyalaya Sangathan has intimated that the Board of Governors authorised that the matter be examined by a Committee. Accordingly, a Committee consisting of Commissioner, KVS, Joint Secretary looking after the work of KVS and Director in the Department of Personnel dealing with the matters has been constituted by KVS. The report of the Committee is awaited.

Corruption in the Field of Education

3324. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what action Government have taken to curb corruption in the field of Education;

(b) whether Government propose to change Education Policy in the near future as students are not satisfied with the present policy; and

(c) whether it is a fact that the present education policy is creating unemployment in the Society?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Appropriate mechanisms already exist in both Central and State Governments to look into charges of corruption in government including the education sector and take suitable remedial measures.

(b) No, Sir. The National Policy on Education, (NPE) 1986 was evolved through a consensual process after an indepth review of the Indian Educational System involving educationists, academicians, teachers, students and others. The Policy was reviewed during 1990-92, through a similar consensual process and suitable modifications were incorporated in it.

(c) No, Sir. It is not correct to say that the education policy is creating unemployment. Employment growth is dependent on growth